



2025:DHC:9573-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ EFA(OS) (COMM) 6/2025 & CM APPL. 67979/2025, CM  
APPL. 67980/2025

RAVINDER BHEL & ANR. ....Appellants  
Through: Mr. Anil Airi, Sr. Adv. with  
Ms. Geetika Panwar, Adv.

versus

VIJAY BEHL (SINCE DECD)  
THR LRS & ORS. ....Respondents  
Through: Mr. Naman Singh Bagga, Mr.  
Anirudh Singh and Ms. Kashish Mathur,  
Advs. for R-4  
Ms. Bani Dikshit and Mr. Uddhav Khanna,  
Advs. for R-5 to 7

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER**  
**31.10.2025**

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**C.HARI SHANKAR, J.**

1. After some hearing, Mr. Anil Airi, learned Senior Counsel for the appellants, on instructions, seeks leave to withdraw the appeal.
2. The appeal is accordingly disposed of as withdrawn.

**C.HARI SHANKAR, J**

**OM PRAKASH SHUKLA, J**

**OCTOBER 31, 2025/AR**